10

श्री नरेश यादव: संविधान तो सभी का है। ...(व्यवधान)...

उपसभापति : संविधान सब का है, बैठिये । एक घटे में संविधान को कोई तकलोफ नहीं होगी । म्राप 12 बज रेज करिये । क्वेश्चन नम्बर, 301, श्री शव चरण सिंह जी।

ORAL ANSWERS TO QUESTIONS

Condition of National Highways in Assam, Rajasthan and M.P.

*301. SHRI SHIV CHARAN SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether it is a fact that condition of National Highway leading to and passing through Assam, Rajasthan and Madhya Pradesh is pitiable; and
- (b) if so, the details of the steps/ efforts taken|contemplated to improve the highways?

THE MINISTER OF SURFACE TRANSPORT (SHRI T. G. VENKATRAMAN: (a) No, Sir.

(b) National Highways are being maintained in traffic worthy condition within available resources. Further, improvement works such as widening, strengthening, reconstruction of weak and narrow bridges and geometric improvements etc, are also being carried out in a phased manner subject to the availability of funds, traffic needs and inter-se priority.

श्री शिव चरण सिंह: माननीय उप-संभापित महोदया, मैं मंत्री जी ने जो उत्तर दिया है उससे बिल्कुल ग्रसंतुष्ट हं। मैं इन्हीं के उत्तर का सार बताना चाहता हूं। देश भर में नेशनल हाइबेज की जो लेंग्थ है वह

34,608 किलोमीटर है। महोदया, आन्ध्र में 2,888 किलोमीटर, ग्रासाम में 2,294, गुजरात में 1,631, कर्नाटक में 1,994, एम. पी. में 2,943, महाराष्ट्र में 2,918, तमिलनाडु में 1,896, हरियाणा में 698. उत्तर प्रदेश में 2,733 किलोमीटर है। ग्रब महोदया प्रत्येक वर्ष सरफेस टांसपोर्ट मिनिस्ट्रीज अपनी मनमर्जी से बजट घटाती श्रीर बढ़ाती रहती है। मैं मिसाल के तौर पर बताना चाहता है कि ग्रान्ध्र में इन्होंने 1995-96 में 4,010 लाख रुपया दिया इस वर्षं इन्होंने आध्यका घटा दिया। आसाम में इन्होंने 1650 लाख रुपया दिया था. स्रासाम का घटा दिया । गुजरात में 4398 दिया उसका 2800 कर दिया । कर्नाटक में 2600 लाख रुपया था उसको 3300 लाख कर दिया है। ग्राप ग्रंदाज करिए। 12 प्रांती का घटा दिया। कर्नाटक का बढा दिया। एम. पी. के ग्रंदर 2,020 लाख रुपया था उसका 1.020 कर दिया। केवल मैं स्टेटमेंट पढ़ रहा हूं मध्य प्रदेश श्रौर श्रासाम का। महोदया 2,020 लाख को जगह 1,020 लाख कर दिया । सरासर एक हजार काट दिया इन्होंने क्या यह मंत्री जी. का कोई घर का महकमा है जो चाहे कर दो, चाहे जिसको काट दो चाहे जिसको बढ़ा दो । यह मैं श्रांकड़े इसलिए दे रहा ह महोदया, महाराष्ट्र का 2918...

उपसमापति : जवाब तो ग्राने दी जिए।

श्री शिव चरण मिंह : केवल 1920 लाख रुपए दिया है महाराष्ट्र को। कमाल कर दिया है इन्होंने। कैसे छांटा है यह मेरा दुश्मन है। महोदया, राजस्थान में जहां का मैं रहने वाला हूं 2930 किलोमीटर का नेशनल हाइबे है। ग्राप माननीय सुनिए, ध्यान दीजिए। इन्होंने पिछले साल 6070 लाख रुपए दिया महोदया और इस साल 4200 लाख रुपए। काट दिया सरासर। कमाल है और कहते हैं सड़कें ठीक हैं। मरम्मत करा रहे हैं मेरे पहले प्रश्न का उत्तर दीजिए। यह जो ग्रापका बंटवारा है यह किस ग्राधार पर हैं ग्रीर ग्रापने ग्रव तक गलत बंटवारा क्यों किया? मेरा प्रश्न नम्बर वन।

SHRI T. G. VENKATRAMAN: Madam, I could not gather anything from what he has said.

Oral Answers

THE DEPUTY CHAIRMAN: I will tell you what he has said. When you distribute money, why is there differentiation? (Interruptions).

SHRI T. G. VENKATRAMAN: I would like to submit that the allocation of funds in the First Plan was 1.4 and now it is 0.4. Therefore, the allocation of funds in the budget has gone down from First Plan to Eighth Plan. We distribute funds on the basis of availability of funds and also on the basis of projects approv-We are doing the work. There is no question of stepmotherly treat. Actually funds ment to any State. are being allocated as per the programmes.

SHIV CHARAN SINGH: SHRI This is the What is the criterion? What is the last year of the Plan. criterion of distributing funds?

SHRI T. G. VENKATRAMAN: Our criterion is, we are giving importance to economy, we are giving importance to roads. We prepare Plans and programmes and accordingly funds are allocated every year. There is no discrimination against ny State.

ं भी सिद्ध चरच सिंह : महोदया, जवाब ही नहीं प्राया है। काइटेरिया के बारे में नहीं बताबा है । लेकिन मैं दूसरा म् वेसिफिक

द्भवसभावति : नहीं, नहीं। उन्होंने यह कहा कि पैसे जो प्लान में मिलतें थे एलोकेशन में, कम हो गए हैं इसीलिए इस वर्षं कम दिया है।

थी शिव चरण सिंह : कर्नाटक के कैसे

उपसमापति : ग्रब उनको पुछ लन दीजिए । श्राप बठिए ।

Mr. Dave, do you think he is not capable to put a question?

श्री शिष चरण सिंह: कर्न टक में 1994 किलोमीटर लेग्थ है नेशनल हाइवेज की। बहां पर कैसे बढ़ गए ? दूसरे प्रांतों में घट गए। दूसरा मेरा प्रश्न जो है महोदया, "ख" उसका जवाब मुझे कृपया दें कि कर्नाटक में कैसे बढगया लास्ट इयर में। "क" काभाग है यह।

SHRF T. G. VENKATRAMAN: There is no increase at all. have already stated ... (Interruptions)

THE DEPUTY CHAIRMAN: He does not come from Karnataka. He comes from Tamil Nadu... (Interruptions) ...

श्री क्षित्र सरण सिंह : महोदया, यह न है, तमिलनाड़् का भी सौ करीड़ रुपमा बढा है। तमिलनाडु में 1995-96 में 1100 लाख था श्रीर श्रभी दिया है 1905, तमिल नाड में उन्होंने बढा दिया है।

उपसमापति : अच्छा जवाव तो आने दीजिए। .. (व्यवधान)

श्री जिव चरण तिहः वहीं तो गड़बड़

उपस्थापति : शिव चरण जी, प्लीज ।

SHRI T. G. VENKATRAMAN: Madam, there is no basis for this apprehension. As you have plainly put it, after the programme is approved, we are going ahead with it. If sufficient funds are available, we will be able to comply with his request,

श्री शिव चरण सिंह : महोदया, मेरा प्रश्नः हैं । दुसरा

ज्यसमापति : श्रापका दूसरा हो गया ।

श्री सिव वरण लह : दूसरा तो अक्षी आएगा। . (व्यवधान).. महोद्या, मैं मजनतीय मंत्री जी से पूछना चाहता हूं कि राजस्थान में इन्होंने 14 नई सड़कों की शामिल किया में और 20 करोड़ क्यां दिया है। 35 में से 7 पुल लिए हैं कीर केवल 12 करोड़ रुपये दिए हैं। मैं माननीय मंत्री जी से डायरेक्ट पूछना चाहता हूं कि क्या आप सिरोही, नागीर और हमुमानगढ़ रोड़ और कांधला से अजमेर, सलूबर... (व्यवधान)...

भी वसीय भहमद: ग्राप चेग्रर से कहिए
... (श्यवश्यक)...

भी शिव चरण सिंह : मैं चेत्रर को ही कहरहा हूं। मैं आपको प्रश्न नहीं कर रहा हं, मैं चेत्रर के माध्यम से ही कह रहा हं। न्नाप बीच में क्यों बोलते हैं। महोदया, सिरोही, नामोर और हन्मानगढ़ दूसरी जो रोड़ हैं अजमेर, सलंबर, कांधला पोर्ट इस देश का सब से महत्वपूर्ण पोर्ट है मिडल ईस्ट को वहां से हमारा इंपोर्ट भी होता है और एक्सपोर्ट भी होता है । सब से इंपार्टेंट नेशनल हाइचे हैं नंबर तीन दिल्ली भिवाडी करोली किक्प्री का जिस पर 70 करोड रूपया खर्च हो गया । इन करोडों को राजस्थान के बजट में आप कोई एक्स्टा पैसा देने जा रहे हैं, उसमें ग्राप देंगे या नहीं देंगे यह मझे साफ जवाब दीजिए, ग्रीर ग्रागरा, जयपर नेशनल हाईबे नबर दो और ग्रागरा दिल्ली-जयपुर नेशनल हाईवे नबर 8 इसको दोहरी लाइन में कब तक परिवर्तित कर देंगे?

उपसमापति : यह तो 5-6 सवाल पूछे लिए । .. (व्यवधान) ...

श्री शिव चरण सिंह: एक में ही हां क दें तब तो .. (व्यवधान)..

उपसम्पर्धतः माप इतनी ढाइरेक्शन में चले कए । चलिए बोलिए।

SHRI T. G. VENKATRAMAN: Madam, I have already answered this question. Everything depends on funds Funding has gone down We have already passed a resolution and I am banking upon it. A resolution to levy four per cent cess on diesel and petrol is there. If that comes, certainly, I will be able to oblige all my friends.

SHRI BRATIN SENGUPTA: dam. I am very sorry with the statement of the Ministry. If I am wrong I want to be corrected. So far as my information goes, Highway 31 is the lifeline for the entire North-East. It leads to North-East and it passes through North-East. But a part that road is in a dilapidated tion and it has remained so for many years. But the reply to the question is that it is perfectly okay. Is it true that National Highway 31 which connects National Highways 39 and 51 and which leads to Nagaland and Dimapur is in a very bad condition?

SHRI T. G. VENKATRAMAN: It is not correct. I have already answered that question. There are some stretches, where the road is had But we are maintaining it according to available funds.

SHRI SIKANDER BAKHT. I beg wour pardon. I am not interfering. But to say that because finances are not available, we continue with bad roads is not right. What is this? This is not right. Your Ministry may

be in difficulty as far as finances are concerned. But how can you say that because finances are not coming you are not going to repair the road?

SHRI T. G. VENKATRAMAN: I am'sorry, I have not been propertv understood. I have already submitted that there is a financial crunch
and I am trying my best to get finances. If it is given. I will be
able to do this work. That is what

I am saving.

SHRE SIKANDER BAKHT: I am objecting to that very fact. It is

your responsibility to provide proper roads.

Oral Answers

SHRI T. G. VENKATRAMAN: Sir, I am taking all responsibility for providing roads provided I get the funds.

THE DEPUTY CHAIRMAN: Let us wait till we get the funds.

्रश्री सूरीलकुमार संभाजीराव शिन्दे : महोदय, इतना फायनेंसियल ऋंच होने के ेबा**द**ेभी मैं इस सरकार को धन्यवाद देना ंचाहता है कि म्युनिसिपेंस्टीज श्रीर कॉर्पोर-"संस के थ्यू जो रोड्स हाइवें के जाते हैं, उन के भेटेनेंस के लिए छोटो म्युनिसिपल्टी ग्रीर कार्पी शंस को बहुत तकलीफ होती ्थी. ल म्यनिसिर्येल्टीज कर पाती थीं श्रीर न ही हाइवे कर पाते थे, लेकिन इस ुबक्त इस भवर्नमेंट ने यह निगंप लिया है। कि उनकी देखभाल भारत सरकार करेगी । इशलिए मैं उन का ग्रभिनंदन करता हें े कि **इसना फायनें**शियल अंच**ाहोने** के ∀बाद**ंभी वह**्यहै कार्य**ार रहे हैं ।** ं ं

विपक्ष के नेता (श्री सिकंदर बख्त) : वह कह रहे हैं पैसा नहीं है।

^{ारत}े श्री[ा]सुशीलकुमीर सिम्माजीरावा शिन्दे ः ंजी वह अंक्ले काम कर⁷रहे हैं, उसके लिये ृती अभिनदन करना चाहिए 🗓

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THE DEPUTY CHAIRMAN: If he feels that he is correct, then why should you object to his thanking the Government? At least allow him to speak and consort norman the

Three out of your of we can to

SHRL SUSHILKUMAR SAM-BHAJIRAO SHIDE: You are supparting. Laknow that. Sometimes I needs his support but many a time L.don't need his support.

ु, लेकिन मैडम, इन का एक एक्ट है जिस कि नार्थ-ईस्ट में हमेशा तकलीफ होती है, वह है एक तो रिबन ेडेनवलपमेंट ्और: दूसरा एनकोचमेंट**ा यही** बातें आज थरे <u>देश में हो रही हैं । इसलिए श्राप की</u> एक निर्णय लेना चाहिए कि सिटी में जाने वाले रोड पर इतने ग्रंतर के बाद हम घर बांधने की परमीशन देंगे ग्रौर सिटी के बाहर इतने एरिया के बाद परमीशन देंगे, लेकिन ऐसा होता है कि जब एक्सटेंशन स्रॉफ एरिया म्युनिसिपैल्टी में स्राता है, कार्परिशन में ब्राता है तो 6-6 साल निर्णय नहीं होता है । इस कारण वहां एनकोच-मेंट बढ़ता है । इसलिए इमीडिएटली स्टेट गवर्नमेंट ग्रीर ग्राप के डिपार्टमेंट के द्वारा निर्णय लेना जरूरी है। तो इस के लिए आप क्या कार्यवाही करेंगे, यह बताने का कष्ट करें। मैडम महाराष्ट्र का प्रश्न बहुत ज्वलंत है क्योंकि वहां गरीब लोग रास्ते पर बैठ जाते हैं। मैडम. शोलापूर में यह हुआ है। वर्ष 1994 में एक्सटेंशन आप्तार्एरिया के बारे में कार्पोरेशन का पत्न यहां मैत्रालय में म्राया, लेकिन मभी तक उस का निर्णय नहीं हुन्ना है। न्नाप का निर्णय शहर में एक होता है और ग्रामीण विभाग में दूसरा होता है जबकि वह एक्सटेशन आफ एरिया में प्राता है । मैडम, मैं यह इसलिए बता रहा हूं कि उस शहर में कुछ सविधा देकर एक पर्टीकूलर पाँइट पर कस्ट्रक्शन की परमीशन दी गयी । फिर 3 सम्ल पहले जाब वह एक्सटेंशन एरिया ले लिया है लेकिन शोलापुर के बारे में ब्रभी तक निर्णय नहीं A Will Will Disk York &

मैडम, मैं प्रभी इस का उत्तर नहीं चाईगा, लेंकिन नॉर्थ-ईस्ट में भी वहीं प्रांत्लम रिबन डवलपमेंट ग्रौर एनकोंचमेंट की हो रही हैं। मैं जानना चाहगा कि अपि का विभाग इस बारे में तुरन्त निर्णय ले संकेगा, यह मुझे बताने का कब्द करें। मैडम, मैंने लेंग्या प्रश्न इसलिए पूछा क्योंकि नार्थ ईस्ट की ग्रौर हमारे यहां की समस्या ार्क प्रजैसी हैता : २००० मा में में

THE DEPUTY CHAIRMAN: can call someone else. He will send you a very lengthy answer when he gets the information. Now I can call another Member. I am sure you don't have the information because he put some other question. If you have the information, please give it. ff you don't have. .

18

SHRI T. G. VENKATRAMAN: Madam, I will be able to answer his question. We have already enunciated a policy saying that with regard to roads that are covering municipalties and corporations, if they are abutting National Highways, we will take them over and we will do it. With regard to enis the policy. croachment it is correct that it is in the interest of the State Government to see that all our National Highways are not encroached upon. But we are not properly looking into it. I am bringing without any further delay a piece of legislation to remove encroachment and to have an easy access. I am taking it up in the next session.

श्री राम गोवाल यादव : थैंक्य मैडम जहां तक राष्ट्रीय राजमार्गी का प्रश्न है, उत्तर प्रदेश की पिछली सरकारों ने कई प्रस्ताव केन्द्र सरकार को इस आशय के भोजे हैं कि कई महत्वपूर्णमार्गी को राष्ट्रीय राजनागी में गामिल कर लिया जाए, ले किन उन में से ज्यादातर प्रस्ताव अभी भी यहां लंबित हैं। मैं भाननीय मंत्री जी से यह जानना चाहंगा कि पिछले 10 वर्षों में उत्तर प्रदेश के लिए कितने राष्ट्रीय राजमार्ग स्वीकतः किए गए ग्रौर ग्रन्थ राज्यों के लिए कितने स्थीकृत किए गए और इन की कुल लंबाई जिलनी है ?

SHRI T. G. VENKATRAMAN: Madam, this is a general question. I would have been able to answer him if his question had been a specific one. With regard to schemes in UP, my submission is that certain grants have been made. I can give those figures. In 1992-93.. (Interrupfions) ...

SHRI RAM GOPAL YADAV: 1 wanted to know about the new national highway projects.

SHRI T. G. VENKATRAMAN: Madam, some new national highways were sanctioned. But they are awaiting funding. I will do it as soon as the funds come.

श्री दावा लामा : 55 नम्बर राजमार्ग के बारे भें मैं कहना चाहता हूं कि वह रास्ता बहुत खराब है और वहां जो लड सलाइडिंग हुआ है, उसकी वजह से वह और भी खराब हो गया है।

उपसभापति : कृपया पर माइक बोलिए।

श्री शबा लामा : जो सिलीगड़ी से दार्जि-लिंग का राष्ट्रीय राजमार्ग नं. 55 है, उस रास्ते की हालत बहुत खराब है। यभी जो लैंड स्लाइडिंग वहां हुग्र_ा था, उसकी वजह से वह दो चार दिन बंद भी था, कल से ही कह रास्ता खुला है। मुझे माल्म नहीं कि उस रास्ते के लिए कितना फंड मिलता है, कितना फंड गवर्नमेंट **दे**ती है, मगर उस रास्ते की मेंटनेंस का जो काम होना चाहिए, वह अच्छी तरह से नहीं होता है। इसलिए राष्ट्रीय राजमार्गनं. 55 के हालत बहुत सराव हैं।

SHRI T. G. VENKATRAMAN: Madam, I want a separate notice for this question.

श्री राधव जो : उपसभापति महोदया, मध्य प्रदेश की सड़कों की हालत बहुत खराब है, ग्राप तो स्वयं मध्य प्रदेश की हैं, ग्राप इस वारे में बहुत अच्छी तरह से जानती

उपसाभापति : मैं तो सारे हिन्दुस्तान की हं क्योंकि कौन सी ऐसी सडक नहीं जिस पर हम जोग नहीं चलते, दिल्ली में भी चलते हैं।

श्री राघव जी: हम तो अन्तः दावा विशेष फरते हैं न।

महोदया, पिछले 10 वर्षों में मध्य प्रदेश के राष्ट्रीय राजमार्ग में एक भी किलोमीटर का समावेश नहीं किया गया है जबकि एक्सपर्ट कमेटी ने तीन राजमार्गीकी सिफारिश की थी, इसके बाद भी दूसरे राजमार्ग ले 🗗 🕮 गए, मध्य प्रदेश के नहीं लिए गए। की दृष्टि से देखा जाए, भारत के

होते हुए भी, मध्य प्रदेश में सबसे कम। प्रति हजार किलोमीटर में एक राष्ट्रीय राजमार्ग है, जनसंख्या के हिसाब से भी इसके बावजूद भी वहां जो कुछ सड़कें हैं, उनके रख रखाव की हालत देखिए कि 1995-96 में उनके लिए 20 करोड़ रुपए स्वीकृत हुए थे जो 1996-97 में 10 करोड़ कर दिए गए। अब कि कर्नाटक में हमारे यहां से कम सड़कें हैं, मध्य प्रदेश में 2945 किलोमीटर सड़कें हैं, कर्नाटक में 1994 किलोमीटर सड़कें हैं, लेकिन उनको 20 करोड़ रूपए दिए गए हमको 10 करोड़ दिए गए। अब यह कौन सा मापदंड है जिसकी वजह से जहां कम किलोमीटर सड़कें हैं, उनको तो ज्यादा पैसा मिल गया और जहां ज्यादा किलोमीटर सड़कें **हैं, उनको कम पैसामिला ग्रौर पिछले वर्ष** भीकम पैसा मिला ? तो माननीय मंत्री जी यह बताने का कष्ट करें कि यह ग्रन्तर क्यों हैं ?

SHRI T. G. VENKATRAMAN: Madam, me hon. friend is harping on a point...(Interruptions)...

डाङ **प्रलादी पी० कुमार**ः ग्वालियर रेलवे स्टेशन पर संगमरमर, मार्बल लगा हुआ है, यह क्या है ?

THE DEPUTY CHAIRMAN: Please don't interrupt the Minister. Roads always cross through different States. We cannot separate them.

SHRI T. G. VENKATRAMAN: Madam, the apprehension and misunderstanding of the learned Member is that there is discrimination in the allotment of funds. There is absolutely no discrimination. We are doing it as per norms and programmes and within the fund availability. Therefore, there is no discrimination. The hon. Member can rest assured. I am for equal treatment of all States.

SHRI RAGHAVJI: My apprehension is supported by facts...(Interruptions)...

डा० ग्रलादी पी० कुमार: मैडम' मेरा एक सजेशन है...(व्यवधान).... इस हाउस में एक स्टेट से दूसरी स्टेट को डिफरेसिएट करने का मौका मत दीजिए, यह ग्रच्छा साइन नहीं है।

This is not a good sign.

THE DEPUTY CHAIRMAN: I said it already. Roads always cross through different States.

DR. ALLADI P. RAJKUMAR: But that differentiation should not be there.

THE DEPUTY CHAIRMAN: National highways cannot be there for one State.

DR. ALLADI P. RAJKUMAR: No, Madam, I am not saying that.

THE DEPUTY CHAIRMAN: Don't get hurt because you will have to travel to many places. Now; Shri Chayan.

SHRI S. B. CHAVAN: Madam 1 have to ask a question about the Ex-Hyderabad areas of the Maharashtra State. When I put this question last time, the Minister said that he was sympathetic with the issue and that he would certainly include some roads. The seven districts of the Ex-Hyderabad State, which are now part of Maharashtra, have about 15-16 kilometres from Sholapur to Hyderabad. When it was part of Hyderabad State, not a kilometre was added. After reorganisation in 1956, there is not even one kilometre which has been added. Will you kindly into the matter on the basis of merits? If there was no addition for the last 40 years or so and still if you are going to neglect that area, it will sand a wrong Message. That is why I have been consistently asking for these areas to be covered. far as resource crunch is concerned. I can understand your problem. But. I have not been quite able to

2

understand when vehicles are on the increase, when consumption of both diesel and petrol is also on the increase, why you are saying that you are not getting the funds. Actually, if consumption of diesel and petrol is increasing the surcharge and the kind of taxes we have on it cannot form part of General Revenues. Definitely, it will have to go for construction and repair of roads. certain areas, new innovations have been started, i.e. you give certain roads which are very congested to private parties. They put their own money and levy tolls. On that basis, a number of roads have been given I have pointed out one for repairs. or two roads in this regard. I would like to understand from the Minister whether he is going to consider the request that I have made to him seriously.

SHRI T. G. VENKATRAMAN: Sir, I quite remember the assurance I had given. Even today, I will not say that I will not do that. But, the only thing is that there is a financial I have been fighting for it. crunch. We have had a Half-an-Hour Discussion here in this House as well as in Lok Sabha. It is still pending in the Cabinet. I am still fighting I am not getting an answer. It is connected with petrol price hike and all that which is being postponed from day-to-day. As per the resolutions of this House as well as of Lok Sabha, I am expecting four per cent. If the funds come, certainly, Sir, we will take into consideration important roads which you have suggested.

THE DEPUTY CHAIRMAN: Mr. Surjewala. I have already 17 questions. I don't now how I am going to cover all these roads... (Interruptions)...

श्री सिकन्बर बक्टत : फंड्ज उपलब्ध नहीं थे तो, It amounts to condemnation of the entire Government. This is not the right way to answer.

उपसभापति: सुरजेवाला जी, मैंने ग्राप नाम तो बुलाया है लेकिन .. (व्यवधान)

SHRI S. S. SURJEWALA: Madam, I am being interrupted while I am speaking ... (Interruptions) ... I want to now from the hon. Minister whether it is a policy matter or not. I want to ask of the Minister whether there is a policy of the Government of India to give priority to roads which are primarily very important for military operations. If so, then why the national highway passing from Delhi to Fezilka which runs through Bahadurgarh, Rohtak, Hisar and Hansi on the one side and the second road also, is being continuously neglected? Not a single penny has been spent on in the last years...(Inerruptions)...

SHRI T. G. VENKATRAMAN: Madam, I want a separate question for that.

shris. S. Surjewala: Madan in Delhi area it is so congested that nobody can pass through it. I would like to know from the hon. Minister whether there is any such policy. If so, whether he is going to take any action on this.

श्री महेश्वर सिंह : मैडम, मंत्री जी ने बार-बार सेंट्रल रोड़ फंड का हवाला दिया है ...(व्यवधान)...

THE DEPUTY CHAIRMAN: See, I will tell you one thing. One second, please Please siti down ...(Interruptions)... The original question is about Assam, Rajasthan and Madhya Pradesh. You cannot just ask about any road because there are hundreds and thousands and millions of roads in the country... (Interruptions)...Don't make it a Zero Hour. Please sit down.

SHRI S. S. SURJEWALA: Madam, I am talking about the military highway. ... (Interruptions)...

THE DEPUTY CHAIRMAN: I am not allowing any question, I will move to the next question.

श्री महेश्वर सिंह : मैडम, मंत्री जी सेन्द्रल रोड़ फंड की बात कह रहे हैं.... (व्यवधान)...मैडम, इन्होंने कहा है कि सेन्द्रल रोड फंड ...(व्यवधान)..

THE DEPUTY CHAIRMAN: You cannot have the whole Question Hour on roads only. No (Interruptions) We can have a discussion on this. Even though it is a very serious question, the roads are bad, it cannot take half-an-hour. The Minister says that he does not have the funds we have to help him. (Interruptions)

SHRI PARAG CHALIHA: Madam, please allow me. (Interruptions)

THE DEPUTY CHAIRMAN: Please sit down. (Interruption) Please listen to me. (Interruptions)

SHRI PARAG CHALIHA: Madam, just a minute, please. (Interruptions) You are not allowing me, I am leaving the House in protest. (Interruptions) (At this stage the hon, Member left the Chamber)

THE DEPUTY CHAIRMAN: Okay, you may leave because there are many people who have to put question, (Interruptions) Mr. Maheshwar Singh. please sit down. I do not allow you. Alnterruption) There is a limit. You cannot have 30-40 questions on one question. I am not allowing. (Interruptions). Please sit down. We cannot allow it We cannot have the next question. Do you think there are no other questions? (Interruptions) Now, Question No. 302.

Road accidents in Delhi

2302. SHRI BANGARU LAXMAN:†
DR. B. B. DUTTA:

Will the infinister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Traffic and Transport Division of the Central Road Research Institute has commented that Delhi Police lacks the technical experise and has not analysed the data of deaths occurred on Delhi roads in a scientific manner;
- (b) whether the road accidents in Delhi are on increase as there is no infrastructure for traffic management and frequent changes of heads of Delhi Traffic Police.
- (c) whether Government have made any in-depth study in the light of the recommedations/suggestions sought for from the Central Road Research Institute, Traffic Management Task Force, Institute of Road Traffic Education (NGO) and the MCD; and
 - (d) if so, the outcome thereof?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (d) A statement is laid on the Table of the House.

(a) and (b) The Government have seen the press report. However, the Institute has clarified that these remarks were made by the official concerned in his individual capacity and that the Institute does not subscribe to these views.

There has been some increase over the years in the number of road accidents in Delhi but this is for various reasons including a phenomenal growth in vehicular traffic.

(c) and (d) No such specific study has been made by the Government. However,

†The question was actually asked on the floor of the House by Shri Bangaru Laxman